

List of cases where Case Management Hearing was held during the month of January-2023

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
1	SH. KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	CS COMM-855/21	WELCOME SAREE CREATION VS. TARUN TEXTILES	RAHUL KASHYAP AND NAVEEN JAIN	08.03.2021	05.01.2023
			CS COMM-662/20	IKON WIRELESS INDIA VS. DEEPAK INDUSTRIES	SAROJ KUMAR SINGH AND ATUL KUMAR AGGARWAL	19.02.2020	09.1.2023
			CS COMM-1886/20	PARAS RICE PRODUCTS VS. ANAND HRABHINANDAN MANAGEMENT	AJAY GUPTA AND HRABHINANDAN JAIN	22.12.2020	12.01.2023
			CS COMM-1000/22	TIMES INTERNET LTD. VS. KRISHNA MEDIA WORKS	SUNIL KUMAR AND SHREYA SAINI	04.04.2022	17.01.2023
			CS COMM-1006/21	RAJ KUMAR TULSIAN VS. SHREE BIHARI SYNTHETICS	ALOK KUMAR AND PRASHANT	22.03.2021	19.01.2023
			CS COMM-3512/21	ICICI BANK VS. P.G. WARDROBE LTD.	MANISH YADAV AND MEENAKSHI VERMA	22.09.2021	23.01.2023
			CS COMM-2409/22	UMESH TYAGI VS. NORTH DELHI MUNICIPAL CORPORATION	RAHUL SHOKEEN AND SANDEEP RAI	31.10.2022	28.01.2023

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
2	Sh. Rajneesh Kumar Gupta, District Judge, Commercial Court-02	CENTRAL	CS (COMM)/428/2021	M/S S.R.ECOMMERCE FACTORY P.LTD Vs USHA JAIN	NAVDEEP SINGH (P)	08-02-2021	09-01-2023
			CS (COMM)/972/2019	M/S DURGA FURNITURE HOUSE Vs DELHI URBAN SHELTER IMPROVEMENT BOARD	PRADEEP KATARIA (P)	01-07-2019	12-01-2023
			CS (COMM)/975/2019	M/S. MOMENTS EXPRO Vs DELHI URBAN SHELTER IMPROVEMENT BOARD	PRADEEP KATARIA (P)	01-07-2019	12-01-2023
			CS (COMM)/150/2019	MOHD. DANISH Vs M.D. FROZEN FOOD EXPORTS AND ORS.	G A MADANI (P)	25-01-2019	16-01-2023
			CS (COMM)/1963/2022	JYOTI KIRAN DIWAN Vs MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH (P)	08-08-2022	16-01-2023
3	Sh. ILLA RAWAT, District Judge, Commercial Court-03	CENTRAL	CS(COMM) 2068/2022	PANKAJ ARORA Vs MUNICIPAL CORPORATION OF DELHI	MS. SWENKA STRIPATHI	29.08.2022	09.01.2023
			CS(COMM) 1317/2022	SANJAY SEHGAL Vs MUNICIPAL CORPORATION OF DELHI	MS. SWENKA STRIPATHI	26.05.2022	09.01.2023

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
			CS(COMM) 802/2021	ICICI BANK LTD. V/S PANKAJ KUMAR MITTAL	SH. DIWANSHU	05.03.2021	10.01.2023
			CS(COMM) 1680/2020	SHRIRAM PISTONS AND RINGS LTD. V/S RARM EQUIPMENT CORPORATION S	MS. JAHANVI SHARMA	15.11.2020	17.01.2023
			CS(COMM) 1361/2020	M/S R.S. TEXTILES V/S MD. HARRON	SH. ASHISH SEHRAWAT	25.09.2020	17.01.2023
			CS(COMM) 1904/2022	SURENDER KRISHAN GUPTA V/S MUNICIPAL CORPORATION OF DELHI	MS. SWENKA TRIPATHI	28.07.2022	23.01.2023
			CS(COMM) 157/2022	SHARAD JAIN V/S BISHAN LAL PAWAR	SH. S.C. JAIN	13.01.2022	23.01.2023
			CS(COMM) 1102/2021	ASHWANI SINGH PROP. OF M/S J.K. ENTERPRISES V/S DELHI JAL BOARD & ANR.	SH. N.U. AHMED	25.03.2021	30.01.2023
4	Ms Nisha Saxena, District Judge, Commercial Court-04	CENTRAL	CS (COMM) 3329/2021	M/S KANWAR ENTERPRISES PVT LTD VS. M/S NEW INDIA ASSURANCE CO. LTD.	RAJEEV SRIVASTAVA	15.09.2021	02.01.2023

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing	
			CS (COMM)-1168/2022	TARUN KUMAR JAIN VS. MUNICIPAL CORPORATION OF DELHI	SH. HEMANT GUPTA	28-04-2022	03-01-2023	
			CS (COMM)-1281/2021	BANK OF BARODA VS. MRS. SAROJ RANI & ANR	AKASH KUMAR	20.05.2022	02.01.2023	
			CS (COMM)-413/2022	VIKAS GUPTA VS GAURAV JAISWAL	SH. SANJEEVANI	04.02.2022	10.01.2023	
			CS (COMM)-310/2021	M/S DINESH SANITARY STORE VS. M/S SONU BUILDERS & AnrS.	MS. SOUGATA GANGULY	27.01.2021	20.01.2023	
5	SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	NIL					
6	SH. PARAMJIT SINGH, DISTRICT JUDGE (COMMERCIAL)-06, CENTRAL	CENTRAL	CS(5397/2021	PAWAN CHOTIA VS LOCHAN TEA LTD.	VARUN JAIN	18.12.2021	10.03.2023	
			CS 903/2019	DJ LIVESMART HOSPITALITY PVT. LTD. VS MARS INFRASTRUCTURE	AMARJEET SAHNI	06.09.2019	14.03.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
			CS(COMM) 1718/2021	ABDUL WAHAB KHAN VS SDMC	MOHD. ANAS	09.09.2021	16.03.2023
7	MS. KAVERI BAWEJA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	47/2022	SGT. SANJEEV KUMAR VS CENTRAL GOVT EMPLOYEE CO-OPERATIVE	SATISH CHAND PANDAY	07-09-2022	02.03.2023
934/2022			CENTRAL GOVT. EMPLOYEES VS SGT SANJEEV KUMAR	J.P. JAIN	23.03.2022	02.03.2023	
23/2021			APPAR INFRA TECH PVT. BELLSTONE HITECH VS	SACHIN GUPTA	11-08-2021	23-02-2023	
448/2021			BELLSTONE HIGH TECH VS APPAR INFRA TECH	M.PS. KASANA	09-02-2021	23-02-2023	
266/2019			DURGA INTERNATIONAL VS NISHA SCIENTIFIC	SHIV KR GUPTA	07.03.2019	27-01-2023	
1858/2019			KIRORIMAL KASHIRAM VS ADG AGROTECH	VIRENDRA KUMAR	19-08-2018	21-02-2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
			316/2021	ICICI BANK LIMITED VS VIKRAM KUMAR	MANISH VS DEWAN	27-01-2021	16-02-2023
			255/2020	UMESH JAIN VS NDMC	SATENDER KUMAR SINGH	01.02.2020	30-01-2023
			340/2022	PANKAJ TIWARI VS NDMC	SHIKHAR VS KHARE	27.01.2022	30.01.2023
			558/2019	DOSHI PHARAMA VS M/S OPEL HEALTH	A.K. TRIVEDI	25.04.2019	13.02.2023
			177/2021	RAJ KUMAR SHARMA VS M/S CHOLAMANDLAM GENERAL	RRK JAIN	16.01.2021	22.02.2023
			590/2021	BHANU VERMA VS NDMC	SATENDER VS KUMAR SINGH	17.02.2021	21.02.2023
8	Sh. Dinesh Bhatt , DJ (Commercial Court)-01	West	CS (COMM)/181/2022	DIAMOND MODULAR LTD Vs MAMTA GUPTA PROP M/S USHA TRADING COMPANY	SANDEEP PBANGA(P),	02-03-2022	04-01-2023

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
			CS (COMM)/321/2020	ROYAL PRESS Vs VERSATILE MEDIA AND ANR	PRINCCE ARORA(P),	10-11-2020	05-01-2023
			CS (COMM)/542/2022	M/S ANMOL ROAD CARRIER Vs M/S ATINDRA CONSTRUCTION PVT LTD	SUNIL KUMAR(P),	11-07-2022	07-01-2023
			CS (COMM)/391/2022	STATE BANK OF INDIA Vs SHRI SUDHIR SHARMA	Sunil kumar(P),	26-05-2022	11-01-2023
			CS (COMM)/522/2022	SHIV KUMAR MITTAL Vs SATISH KUMAR	MUKESH KUMAR AGGARWAL(P)	01-07-2022	18-01-2023
			CS (COMM)/74/2022	M/S JAY PLAST Vs M/S KUMAR INDUSTRIES AND ANR	JAI NARAIN(P),	27-01-2022	18-01-2023
			CS (COMM)/336/2021	M/S ROMSONS MEDSOURCE Vs M/S DOWELL SURGICALS P LTD	VISHAL GARG(P),	11-08-2021	18-01-2023
			CS (COMM)/44/2022	M/S AQUALITE INDUSTRIES PVT LTD Vs M/S MODERN SHOE INDUSTRY	ABHISHEK GUPTA(P),	07-01-2022	18-01-2023

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
			CS (COMM)/695/2022	M/S TRANSLINK LOGISTICS PVT LTD Vs M/S GOLDEN GRANITES	DIGVIJAY SINGH(P),	31-08-2022	19-01-2023
			CS (COMM)/295/2021	PUMA SE Vs ARJUN	NAVLIN SWAIN(P),	02-07-2021	19-01-2023
			CS (COMM)/38/2018	MUKESH MARWAHA Vs SUMESH WADHWA	ABHIMANYU SHARMA(P),	20-11-2018	20-01-2023
			CS (COMM)/155/2022	M/S SARASWATI WOOD PRIVATE LTD Vs M/S NEW SHARDA SAW MILLD	ANIL SETHI(P),	24-02-2022	23-01-2023
			CS (COMM)/332/2022	SH BHUSHAN CHOPRA Vs SH RUMIL KAPOOR	SANJEEV BHATIA(P),	05-05-2022	23-01-2023
			CS (COMM)/195/2022	CENTRAL BANK OF INDIA Vs SHRI YASH SINGHLA	BINAY KUMAR MISHRA(P),	07-03-2022	24-01-2023
			CS (COMM)/772/2022	STERILE INDIA PRIVATE LIMITED Vs JA	Shreya Gupta(P),	28-09-2022	28-01-2023

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
			CS (COMM)/675/2022	NIKHIL MEDICOS VS METRO PATH LAB	SOURAV GOEL(P),	25-08-2022	30-01-2023
9	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	CS Comm 330/2021	SHYAM SUNDER GUPTA VS ANIL KUMAR AHUJA	GAURAV GUPTA	05.08.2021	27.01.2023
			CS Comm 516/2019	HEALTH CARE AT HOME INDIA VS. BALA PRITAM MEDIVAC	SUDHIR MISHRA	22.09.2019	04.01.2023
			CS Comm 238/2022	ASHA ADVERTISING MKT. VS. MICROTECH INTERNATIONAL PVT. LTD.	VINAY KUMAR	24.03.2022	05.01.2023
			CS Comm 205/2018	M/S RAI SAHIB TRADING CO. VS. M/S ARROW INFORMATION	VINEET BAHL	06.06.2019	06.01.2023
			CS Comm 676/2021	M/S PSAR. POLYMERS VS. SANJAY JAIN	R.L. BHAGAT	21.12.2021	10.01.2023
			CS Comm 427/2020	BHARTIYA LOHA UDYOG VS. PRAKASH STEEL	RAHUL MADHWANI	22.12.2022	19.01.2023

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
			CS Comm 483/2021	M/S SALORAL INTERNATIONAL VS. M/S KUNAL TRADERS	AJAY MALVIYA	12.10.2021	13.01.2023
			CS Comm 194/2021	SANJEEV DANODA VS. M/S AKSHARA HOSPITALITY LLP	RAJINDER MATHUR	27.02.2021	12.01.2023
10	SH. ANURAG JAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	CS (COMM.)/83/2022	RCS LOGISTICS PRIVATE LIMITED Vs M/S JAPJI IMPEX PRIVATE LIMITED	AJAY KUMAR TIWARI	06.01.2022	20.01.2023
			CS (COMM.)/458/2022	AGM CHEMICALS THROUGH ITS PROP. MANOJ GOYAL Vs RAM PRINT SOLUTIONS THROUGH ITS PROP. SH RAM KUMAR GUPTA	SHWETANK SHARMA	27.05.2022	21.01.2023
			CS (COMM.)/206/2021	M/S AYUSHMAN INFOTECH PRIVATE LIMITED Vs M/S KURIAN ENERGIE KANRI PRIVATE LIMITED AND ORS	AMAN GARG	21.06.2021	24.01.2023

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
			CS (COMM.)/280/2021	RR EXPRESS PVT LTD Vs KNIT CRAFT OVERSEAS	MORESHWAR PRASAD	09.08.2021	24.01.2023
			CS (COMM.)/188/2019	LUCKY EXPORTS Vs SYNDICATE BANK	ALOK KUMAR AGGARWAL	1308.2019	30.01.2023
11	SH. GURVINDER PAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT-02	NEW DELHI	CS (COMM.) 582 / 2021	HDFC VS. OM PRAKASH	MR. NILABH MISHRA	08.12.2021	10.01.2023
			CS (COMM.) 150 / 2021	IMPERIAL AUTO INDUSTRIES LTD. VS. SKODA AUTO VOLKSWAGEN INDIA PVT. LTD.	MR. BINU ABRAHAM	27.03.2021	21.01.2023
12	SH. SANJIV JAIN, LD. DISTRICT JUDGE (COMM.)-03	NEW DELHI	NIL				
13	SH. PREM KUMAR BHARTWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	SOUTH	CS (COMM)174/22	ATUL DIGANI Vs. M/S T.G. LEISURE AND RESORTS PVT. LTD.	Sh. Subham Gupta	03.03.2022	06.03.2023
			CS (COMM)1/22	ALLIED STRUCTURAL ENGINEERS Vs. KUMAR INFRATECHAND CONSTRUCTION	Sh. Kunwar Karanpal Singh	03.01.2022	22.03.2023

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
			CS (COMM)192/22	CANARA BANK Vs. SATISH KUMAR SHARMA	Sh. Sonu Anand	07.03.2023	07.03.2023
			CS (COMM)567/22	M/S. R.S. TIMBER TRADERS Vs. M/S. WITS INTERIOR PVT. LTD. & ANR.	Sh. Ajay Kumar	30.09.2022	16.02.2023
			CS (COMM)3/22	M/S REDEFINE ONLINE EXPRESS OPC PRV LTD Vs. M/S TRINITY CONSULTANTS	Ms. Khairun Nisa	03.01.2022	20.02.2023
			CS (COMM)365/22	WELD ALLOY PRODUCT LIMITED Vs. INDUSIND BANK	Sh. Vaibhav Kumar	06.06.2022	24.03.2023
14	SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02	SOUTH	CS(COMM.)17/2020	M/S. L AND K CONSTRUCTIONS VS M/S. ADITYA ENTERPRISES AND ORS.	KUSUM KUMARI	17.01.2020	05.01.2023
			CS(COMM.)81/2022	TIBRA COLLECTION VS FLIPKART INTERNET PRIVATE LIMITED AND ORS	ANSHUMAN UPADHYAY	25.01.2022	12.01.2023
			CS(COMM.)84/2021	M/S. RAJANI PRODUCTS VS MADHUKAR VARANDANI AND ANR.	S.K. BANSAL	17.02.2021	12.01.2023

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
			CS(COMM.)169/2022	CATA ELECTRODOMESTICS INDIA PVT LTD VS DEEPAK KHANDELWAL	SAROJ KUMAR SINGH	02.03.2022	24.01.2023
15	SH. SANJEEV AGGARWAL	South	NIL				
16	SH. MUKESH KUMAR GUPTA	South	NIL				
17	SH. RAJEEV BANSAL, DISTRICT JUDGE (COMMERCIAL)-01	SOUTH-EAST	NIL				
18	MS. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-02	SOUTH-EAST	CS/COMM/3/2022	ASHOK KUMAR SHARMA VS MANOR HOTELS PVT. LTD.	N/A	03/01/2022	28/01/2023
			CS/COMM/1112/2022	UNION BANK OF INDIA VS ABDUL SAMIM GAZI	N/A	15/11/2022	28/01/2023
			CS/COMM/442/2021	M/S PUNJAB PLYWOOD INDUSTRIES VS M/S FAALON CONCEPTS PVT LTD	N/A	12/10/2021	19/01/2023

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
			CS/COMM/642/2021	M/S PASHUPATI MANUFACTURES LTD .VS LALIT KUMAR	N/A	23/12/2021	17/01/2023
19	SH. AJAY KUMAR JAIN	SOUTH-EAST	NIL				
20	MS. ANU GROVER BALIGA	SOUTH-EAST	CS/COMM/123/2020	M/S OCEAN NETWORK EXPRESS (INDIA) PVT LTD V/S KALPANA SINGH	SIDDHARTH YADAV & CO.	25-02-2020	11 & 12 -04-2023 PEAND 26 & 27-04-2023 FOR DE AND 18-05-2023
21	MS PREETI AGGARWAL GUPTA	SOUTH-EAST	CS (COMM)/35/2020	PUNJAB AND SIND BANK Vs BALJEET KAUR (DECEASED BOIRROWER) LRS	VAIBHAV MIRG	14-01-2020	03-04-2023
			CS (COMM)/36/2020	PUNJAB AND SIND BANK Vs AMARINDER SINGH	VAIBHAV MIRG	14-01-2020	03-04-2023
			CS (COMM)/68/2020	M/S ROSS INTERNATIONAL Vs SARAL TRANSPORT SYSTEMS PVT LTD	RAJESAH GUPTA	28-01-2020	06-04-2023
			CS (COMM)/80/2020	M/S SUNTECH VISION LTD Vs ANAND SWARUP GARG	RAKESH SINGH	01-02-2020	23-02-2023

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
			CS (COMM)/84/2020	M/S S.B. MOVERS AND LIFTERS PVT LTD Vs M/S SANGHA ERECTORS PVT LTD	VIKAS SETHI	04-02-2020	07-03-2023
			CS (COMM)/144/2020	M/S NUMBERS ONE ADVERTISING AND MARKETING CO Vs M/S GARUDA	NARENDER VASHISHTA	05-03-2020	27-02-2023
22	MS NIRJA BHATIA	SOUTH-EAST	NIL				
23	SH. RAJESH KUMAR SINGH	SOUTH-EAST	CS (COMM)557/2022	HARSH INTERNATIONAL V/S COZY TOUCH POLY FOAMS INDIA PVT. LTD.	SH. ANKUR SINGHAL	02.06.2022	20.01.2023
			CS (COMM)1028/22	COZY TOUCH POLY FOAMS INDIA PVT. LTD. V/S HARSH INTERNATIONAL	MS. SONAM SHARMA	19.10.2022	20.01.2023
			CS (COMM)599/22	HARSH INTERNATIONAL V/S SPRINGER MATTRESSES AND ORS.	SH. ANKUR SINGHAL	02.06.2022	20.01.2023
			CS (COMM)600/22	HARSH INTERNATIONAL V/S COIRFOAM (INDIA) PVT. LTD.	SH. ANKUR SINGHAL	02.06.2022	20.01.2023

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
24	SH. SANJAY SHARMA-I	EAST	CS COMM.NO. 39/2022	MAINEE STEEL WORKS PVT. LTD. VS. ASCENT CONSTRUCTION PVT. LTD.	N/A	11-02-2022	20-01-2023
			CS COMM.NO. 157/2021	GUPTA POWER INFRASTRUCTURE LTD. VS. WORLDWIDE METALS PVT. LTD.	N/A	17-09-2021	21-01-2023
			CS COMM.NO. 32/2020	JMD MAYAN MARKETING PVT. LTD. VS. KAMAL ELECTRONICS & ANR.	N/A	23-01-2020	30-01-2023
25	SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02	EAST	CS COMM/183/22	E & AN ENGINEERING SOLUTIONS VS SUPERFIL ENGINEERING PVT LTD.	N/A	01-06-2022	10-01-2023
			CS COMM/213/20	STATE BANK OF INDIA VS ROHIT SHRIVASTAVA AND ORS	N/A	06-11-2020	11-01-2023
			CS COMM/37/22	STATE BANK OF INDIA VS ALKA SAINI PROP OF CORAILS ARCHITECTURAL PRODUCTS	N/A	05-02-2022	12-01-2023

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
			CS COMM/38/22	STATE BANK OF INDIA VS ALKA SAINI PROP OF CORAILS DESIGN STUDIO	N/A	05-02-2022	12-01-2023
			CS COMM/51/20	M/S SHREYSHA TEXTILES PVT. LTD. VS M.S VISS INCORPORATION AND ORS	N/A	30-01-2020	23-01-2023
26	MS. BARKHA GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	North-East	C.S.(COMM)-94/2022	BANK OF BARODA VS GUDDI DEVI LEGAL HEIR W/O LATE VIJAY SINGH PAL	UMESH JOSHI	31.08.2022	12.01.2023
27	SH. BRIJESH KUMAR GARG	Shahdara	CS(COMM)-211/2022	GAURAV GOYAL YOGESH CHAUHAN AND ANR.	SH JITENDER VS KAMRA	18.11.2021	12.01.2023
			CS(COMM)-140/2021	RAVITA PANWAR RITU	SH PAVITRAVEER SINGH	05.03.2021	12.01.2023
28	MS. SUKHVINDER KAUR		NIL				
29	SH. SURENDER S. RATHI		NIL				

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
30	MS. SAVITA RAO		CS(COM)137/21	SANDEEP VERMA SUDESH KUMAR GUPTA V/S	SH SATISH SHARMA	05/03/2021	NA
1			CS(COM)281/21	ARUN KUMAR V/S SUNITA KATARIYA	SH PANKAJ AGARWAL	03/08/2021	05/01/2023
1			CS(COM)329/21	AMARJEET JUNENA SAHARA BRUSH V/S	SH ADITIYA DHAR	08/09/2021	09/01/2023
1			CS(COM)109/21	CHAWLA PACKAGING V/S SHIVAM FOOD	SH PRADHUMAN GAUTAM	23/02/2021	09/01/2023
			CS(COM)14/21	NEW WHITE CABLE SUNIL KR V/S	SH SANJAY GARG	07/01/2021	11/01/2023
0			CS(COM)311/20	ARUN GUPTA V/S EDMC	SH VIDHYA SAGAR	28/02/2020	11/01/2023
1			CS(COM)165/21	TAHIR SUBHASH CHAND V/S	SH AKHSHA DHAWAN	17/03/2021	17/01/2023

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
			CS(COM)373/22	TARUN KUMAR EDMC V/S	SH SANJAY VISHISHTH	01/06/2022	17/01/2023
			CS(COM)349/20	MADHAV MANAN RAM SHYAM V/S	SH MOTHIT KUMAR	11/03/2020	18/01/2023
			CS(COM)579/21	BANK BARODA DEEPAK V/S	OF SH UMESH JOSHI	24/12/2021	19/01/2023
31	SH. GURDEEP SINGH, JUDGE (COMMERCIAL)	North-West District	NIL				
32	SH. VIRENDER BHATT, JUDGE (COMMERCIAL COURT)	North District	NIL				
33	SH. PANKAJ GUPTA, JUDGE (COMMERCIAL)	SOUTH WEST DISTRICT	CS COMM. 263/2021	METALMAN AUTO P. LTD. VS SHRI RAM MEHAR	UMESH GULATI, D.K. SHARMA	22.10.2021	05.01.2023
			CS COMM. 202/2019	STATE BANK OF INDIA MOHD. UMARKUMAR AND ANR.	PREETI, VSRAKESH KUMAR	02.12.2019	09.01.2023

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
			CS COMM. 220/2019	PUNJAB NATIONAL BANK VS PRATAP SINGH	SUNIL GUPTA, I.P. SINGH	05.12.2019	10.01.2023
			CS COMM. 207/2020	RAJESH VERMA VS VIKAS	SATISH KUMAR, VIKAS KHATTER	24.12.2020	12.01.2023
			CS COMM. 259/2019	UNION BANK OF INDIA VS M/S SAUMYA PAINT AND HARDWARE	G.B. PANDEY	21.12.2019	16.01.2023
			CS COMM. 273/2021	PUNJAB NATIONAL BANK VS M/S J.S. ELECTRICALS AND ORS.	ANKIT SHARMA	30.10.2021	18.01.2023
			CS COMM. 470/2022	CANARA BANK VS PARVINDER KUMAR	JOGINDER TIWARI	10.10.2022	18.01.2023
			CS COMM. 198/2019	UNION BANK OF INDIA VS MR. DEVINDER PRAKASH VIJAY	ARUN KUMAR	27.11.2019	19.01.2023
			CS COMM. 199/2019	UNION BANK OF INDIA VS MAHINDER PRAKASH VIJAY	ARUN KUMAR	27.11.2019	19.01.2023

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
			CS COMM. 493/2022	CANARA BANK VS M/S ANNUPURNA SELF HELP GROUP	POONAM SHUKLA, VIVEK SINGH	17.10.2022	19.01.2023
			CS COMM. 494/2022	CANARA BANK VS M/S JYOTI SELF HELP GROUP	POONAM SHUKLA	17.10.2022	19.01.2023
			CS COMM. 495/2022	CANARA BANK VS M/S SHRISHYAM JI SELF HELP GROUP	POONAM SHUKLA	17.10.2022	19.01.2023
			CS COMM. 336/2021	AJAY KUMAR JAIN VS MS. SUNITA THAREJA	M.P. CHOUDHARY, HIMANSHU JAIN	10.12.2021	19.01.2023
			CS COMM. 326/2021	RAM LAKHAN VS SUMANA BANSAL	R.K. TYAGI, A.D. DUBEY	04.12.2021	19.01.2023
			CS COMM. 310/2021	M/S ATAS FREIGHT LINES (I) PVT. LTD. VS VICTRONICS COMMUNICATIONS	SUSHANT SINGHAL, SHIV VERMA	27.11.2021	24.01.2023
			CS COMM. 285/2021	INDIAN BANK VS M/S RADHEY SHYAM AGENCY	LALIT KUMAR	10.11.2021	25.01.2023

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
			CS COMM. 286/2021	INDIAN BANK VS M/S MEDVISION INDIA	LALIT KUMAR	10.11.2021	25.01.2023
			CS COMM. 287/2021	INDIAN BANK VS M/S SHERYANSH PUROTECH	LALIT KUMAR	10.11.2021	25.01.2023
			CS COMM. 281/2021	M/S AAKASH HEALTHCARE VS M/S CAROFY HEALTH	SHITIZ AGGARWAL, VS M/S KESHAV KUMAR	08.11.2021	25.01.2023
			CS COMM. 17/2022	M/S CAROFY HEALTHCARE VS AAKASH HEALTHCARE	SHITIZ AGGARWAL, VS KESHAV KUMAR	27.07.2022	25.01.2023
			CS COMM. 113/2019	PLUNJAB AND SIND BANK VS M/S HARPREET S COUTURE	AKSHAT AGGARWAL	27.07.2019	30.01.2023
			CS COMM. 219/2019	STATE BANK OF INDIA VS HARI PAL	KULDEEP	06.12.2019	30.01.2023
34	SH. BHUPESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-02		CS (Comm.) 327/22	CANARA BANK VS SHAGUNTYAGI SALES	Sh. SANDEEP TYAGI	02/07/2022	05.01.2023

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
			CS (Comm.)-215/22	STATE BANK OF INDIA VS VIJAY KR.KANOJIA	Sh. ARVIND GUPTA	09-05-2022	09.01.2023
			CS (Comm.)-440/22	Y.P. YADAV VS FRIENDS PUB	Sh. KAMAL YADAV	15-09-2022	13.01.2023
			CS (Comm.)-377/22	STATE BANK OF INDIA VS SURESH KUMAR	Ms. RUCHI SKHURANA	28-07-2022	23.01.2023
			CS (Comm.)-223/22	STATE BANK OF INDIA VS ARUMUGAM	Sh. Subrati Tripathi	17-05-2022	25.01.2023
			CS (Comm.)-323/22	SHADOW FAX TECH VS SANGEETA	Sh. Kumar Praseon Ranjan	01-07-2022	27.01.2023
			CS (Comm.)-324/22	SANJANA AGGARWAL VS NAMOSHIVAY APPARELS	Sh. Pulkit Thareja	01-07-2021	31.01.2023
35	SH. RAKESH SYAL, DISTRICT JUDGE, COMMERCIAL COURT-03		CS (Comm)/89/2022	Bank of Baroda Vs. Puro Enterprises	Ms. Shweta Bakshi	05.03.2022	03.01.2023

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
			CS (Comm)/81/2020	Canara Bank Vs. M/s Garg Enterprises	Sh. R.R. Ballal	12.02.2020	11.01.2023
			CS (Comm)/83/2022	Canara Bank Vs. M/s Blue Bird Enterprises	Sh. Bharat Bagga	03.03.2022	16.01.2023
			CS (Comm)/86/2022	Punjab National Bank Vs. M/s Shri Ram Fashion	Sh. Saurav Bhasin	03.03.2022	18.01.2023
			CS (Comm)157/2022	Housing Development Finance Corporation Vs. Suvig Mohan Sharma	Sh. Umesh Kumar	02.04.2022	18.01.2023